



***The Gauhati High Court, At Guwahati***  
[ HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH ]

***Cause List***

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# NOTICE

IT IS FOR INFORMATION OF ALL CONCERNED THAT THE HEARING MATTERS OF THE FOLLOWING BENCHES WILL BE TAKEN UP BY THE HON'BLE JUDGES SHOWN AGAINST EACH BENCH FOR THE PERIOD INDICATED BELOW.

|  | <b>BENCH</b>   | <b>NAME OF THE JUDGES</b>   | <b>PERIOD</b>  |
|--|--|---|--|
|  | <b>[ DIVISION BENCH ] [ COURT NO. 1 ]</b><br><br><i>This Bench will take up matters pertaining to:</i><br>1. All urgent DB matters   | <b>HON'BLE THE CHIEF JUSTICE<br/>AND<br/>HON'BLE MR. JUSTICE<br/>MANASH RANJAN PATHAK</b> | <b>FROM</b><br>10-05-2021<br><b>TO</b><br>12-05-2021 |
|  | <b>[ CIVIL BENCH ] [ COURT NO. 10 ]</b><br><br><i>This Bench will take up matters pertaining to:</i><br>1. All urgent Writ and Civil matters.  | <b>HON'BLE MR. JUSTICE<br/>KALYAN RAI SURANA</b>  | <b>-DO-</b>  |
|  | <b>[ CRIMINAL SINGLE BENCH ] [ COURT NO. 13 ]</b><br><br><i>This Bench will take up matters pertaining to:</i><br>1. All Bail matters pertaining to cases where punishment is more than 7 years.<br>2. Any urgent Criminal matters.  | <b>HON'BLE MR. JUSTICE<br/>AJIT BORTHAKUR</b>   | <b>-DO-</b>  |
|  | <b>[ CRIMINAL SINGLE BENCH ] [ COURT NO. 16 ]</b><br><br><i>This Bench will take up matters pertaining to:</i><br>1. All Bail matters where punishment is up to 7 years.<br>2. Bail matters (relating to offences under Special Acts including PC Act POCSO Act).<br>3. Any Urgent Criminal matters. | <b>HON'BLE MR. JUSTICE<br/>SANJAY KUMAR MEDHI</b>   | <b>-DO-</b>  |